

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 24-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Second Appeal No. 130/15 Shiv Singh Vs. Ishwar Singh	Manoj Bhardwaj	Deepak Pareek
2	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil First Appeal 461/14 Ashok Kumar Gupta VS. Durga Prasad Gupta	DD Khandelwal	B.L. Gupta
3	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 457/10 Vitthal Das Mundra vs. Rajaram Meena	Shailesh Prakash Sharma	Pawan Choudhary
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 591/03 Krishan Murari Lal Vs. Mandan Lal	M.M. Ranjan	S.C. Gupta
5	Sh. Mohd. Hanif, RHJS (Retd.)	S.B. Civil Second Appeal No. 371/14 Goverdhanram Vs Mohd.Yusuf	Rajat Ranjan	Sunita Pareek
6	Sh. Mohd. Hanif, RHJS (Retd.)	S.B. Civil Second Appeal No. 400/03 Shayam Lal Vs. Dinesh Kumar	Sanjay Mehrishi	Mahendra Singh
7	Sh. Mohammad Hanif RHJS (Retd.)	S.B. Civil First Appeal No. 27/05 Gopal Das Vs. Ramesh Chand	V.K. Tamoliya	J.P. Gupta
8	Sh. Mohd. Hanif, RHJS (Retd.)	S.B. Civil First Appeal No. 301/98 Bolat Ram Sharma Vs. Chouth Mal	M.M. Ranjan	N.K. Maloo Mahesh Gupta

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 27-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Civil Misc. Appeal No. 3815/07 UIICL Vs. Heera Watch Services	Amarnath Pareek	Dheeraaj Tripathy
2	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Writ Petition No. 11812/2014 Vimal Kumar Jain Vs. Bajrang Lal	Amit Jindal	Ashwin Chobisa
3	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 124/10 Roop Narain Vs Laxman Singh	Harsh Sharma	Dr. P.C. Jain
4	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1065/09 Om Prakash Vs. Munni Bai	Ravindra Pal Singh	Sanjay Sharma
5	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. Appeal No.2347/14 Ashok Kumar Vs. Jyoti	Rahul Agrawal	J.P. Gupta
6	Sh. Pankaj Gupta, Advocate	S.B. Civil Wirt Petition No. 14809/14 Chirar Khan Vs. State	S.Gaharana	J.P. Gupta
7	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeai No. 195/08 Munna Lal Vs. Nand Kishore	M. Shiromani	Ashok Kumar Choudhary
8	Mr. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3010/14 Ashok Kumar Bakoliya Vs. Smt. Geeta	Alok Chaturvedi	Himanshu Sharma
9	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Company Private Ltd. Vs. Arvind Pareek	Anood Dhand	Anuroop Singhi

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